

CENTRAL ADMINISTRATIVE TRIBUNAL
CALCUTTA BENCH

R.A. 19 of 1999
O.A. No. 673 of 1996
(O.A. 1249 of 996)

Present : Hon'ble Mr. D. Purkayastha, Judicial Member

UNION OF INDIA & ORS.
(EASTERN RAILWAY)

VS

DHIRENDRA NATH BALA

(Counsel present at the time of final hearing of the original applications);

For the original applicant : Mr. S.K. Dutta, counsel
Mr. T. K. Biswas, counsel

For the Original respondents: None

DISPOSED OF BY CIRCULATION

Date of order: 24-03-2000

O R D E R

I have gone through the review application filed against the order dated 12.2.1999 passed in OAs 673 & 1240 of 1996 by me sitting singly. The case was to be heard by a Division Bench and that point has escaped my attention while decided the case sitting singly. Since the question of jurisdiction was involved; thereby I find that the order dated 12.2.1999 is required to be recalled. Therefore, the order dated 12.2.1999 passed in OAs 673 and 1240 of 1996 is hereby recalled and the cases are restored to their original numbers and file for hearing.

2. The Registry is directed to inform both the parties and fix a date for hearing by a Division Bench.

3. RA is disposed of accordingly by circulation.


(D. Purkayastha)

MEMBER (J)